

ITEM NO.7

Virtual Court No.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No.10842/2020

MADHURIMA MRIDUL

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No.48271/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/
FACTS/ANNEXURES)

Date : 13-04-2020 The matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Petitioner(s) Mr. Sunil Fernandes, Adv.
Ms. Astha Sharma, AOR

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. B.V. Balaram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter after four weeks.

(CHARANJEET KAUR)
AR-cum-PS

(MUKESH NASA)
Court Master

(VIRENDER SINGH)
Branch Officer